

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 272 of 2019

&

I.A. No. 1715 of 2020

IN THE MATTER OF:

Ms. Vidhya Achu Roy

...Appellant

Versus

M/s. Suraj Mani Engineers Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Ms. Prabha Swami, Mr. Nikhil Swami, Advocates.

For Respondent: Mr. Goutham Shivshankar and Mr. A Murali,

Ms. Aishwarya, Advocates for R-1 to R-5.

ORDER
(Virtual Mode)

01.04.2021 Heard Learned Counsel for both-sides.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md/